

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.115
ANSWERED ON 18.07.2016**

CRIME AGAINST FOREIGN TOURISTS

**115. SHRI ADHALRAO PATIL SHIVAJIRAO:
SHRI CHANDRA PRAKASH JOSHI:
SHRI DHARMENDRA YADAV:
SHRI ANOOP MISHRA:**

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government is aware of incidents of crime against foreign tourists including racial attacks, harassment and sexual assaults especially against women tourists in the country;**
- (b) if so, the details thereof and the number of cases registered during the last three years along with the action taken by the Government thereon;**
- (c) whether the Government has taken any preventive measures or proposes to set up any mechanism to ensure the safety of the tourists, and if so, the details thereof; and**
- (d) the measures taken by the Government to attract more tourists in the country?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(DR. MAHESH SHARMA)**

(a) and (b): This issue does not come under the purview of the Ministry of Tourism. However, as per the information received from the National Crime Records Bureau (NCRB), Ministry of Home Affairs, NCRB has started collecting data on crime against foreign tourists since 2014. As per NCRB a total of 384 cases were registered under crime against foreign tourists (including crime against women foreign tourist) during 2014.

Crime head-wise cases registered, cases charge-sheeted, cases convicted, persons arrested, persons charge-sheeted and

persons convicted under crime against foreign tourists during 2014 is at Annexure.

(c): The measures taken by Ministry of Tourism to ensure the safety and security of tourists including foreign tourists are as given below:

- i) The Ministry of Tourism has launched the 24x7 Toll Free Multi-Lingual Tourist Helpline in 12 Languages including 10 international languages and in Hindi & English on 8.2.2016. This service is available on the toll free number 1800111363 or on a short code 1363 and operational 24X7 in a year offering a “multi-lingual helpdesk” in the designated languages to provide support service in terms of providing information relating to Travel & Tourism in India to the domestic and International tourists and to assist the callers with advice on action to be taken during times of distress while travelling in India and if need be alert the concerned authorities. The languages handled by the Tourist Helpline include ten International languages besides English and Hindi, namely, Arabic, French, German, Italian, Japanese, Korean, Chinese, Portuguese, Russian and Spanish. The calls made by tourists (both international and domestic) while in India will be free of charge.**
- ii) Adoption of code of conduct by the Indian travel and tourism industry for Safe and Honourable Tourism, which contains a set of guidelines to encourage tourism activities to be undertaken with respect to basic rights like dignity, safety and freedom from exploitation of both tourists and local residents, in particular women and children.**
- iii) All the Chief Ministers of the State Governments and Administrators of Union Territory Administrations have been asked to take immediate effective steps for ensuring a conducive and friendly environment for all tourists and also request them to publicize the steps being taken/proposed to be taken to increase the sense of security amongst the present/prospective visitors and also to counter the negative publicity, if any.**

- iv) The National Tourism Ministers' Conference was convened on 18th July, 2013 and 21st August, 2014 in New Delhi which resolved that the Departments of Tourism of all States and UTs will work for ensuring the safety and security of tourists, especially women. The State Governments/UT Administrations of Andhra Pradesh, Goa, Karnataka, Kerala, Maharashtra, Himachal Pradesh, Rajasthan, Jammu & Kashmir, Uttar Pradesh, Delhi, Punjab, Madhya Pradesh and Odisha have deployed Tourist Police, in one form or the other.**
- v) Grant of Central Financial Assistance to the State Governments of Rajasthan, Uttar Pradesh and Andhra Pradesh for setting up of Tourist Facilitation and Security Organization (TFSO) on a pilot basis.**
- vi) In the wake of some unfortunate incidents happened in the past involving foreign tourists, Ministry of Tourism posted an advisory on its website www.incredibleindia.org.**

(d): The measures taken by the Government to attract more tourists into the country inter alia include:

- (i) Launch of Tourist Visa on Arrival Enabled by Electronic Travel Authorization, now re-named as e-tourist visa, for citizens of 150 countries.**
- (ii) Promotion of the destination through the Incredible India across the globe.**
- (iii) Participation in major International Tourism & Travel Fairs & Exhibitions.**
- (iv) Organising Road Shows to promote tourism destinations and products of country in major tourist source markets in collaboration with stake holders.**
- (v) Development and promotion of 'Niche Tourism' products.**
- (vi) Creating an increased pool of trained man power in Hospitality & Tourism sectors for delivery of quality service to the tourist.**
- (vii) Organising International Buddhist Conclave once in 2 years to showcase the Buddhist Heritage and International Tourism Mart for showcasing the tourism potential of North East being held every year.**

ANNEXURE**STATEMENT IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO.115 ANSWERED ON 18.07.2016 REGARDING CRIME AGAINST FOREIGN TOURISTS.****CRIME HEAD WISE CASES REGISTERED (CR), CASES CHARGE SHEETED (CS), CASES CONVICTED (CV), PERSONS ARRESTED (PAR), PERSONS CHARGE SHEETED (PCS) AND PERSONS CONVICTED (PCV) UNDER CRIME AGAINST FOREIGN TOURISTS DURING 2014.**

Sl. No.	Crime Head	CR	CS	CV	PAR	PCS	PCV
1	Murder	4	2	0	9	8	0
2	Attempt to commit Murder	2	3	0	5	6	0
3	Culpable Homicide not amounting to Murder	1	0	0	0	0	0
4	Attempt to commit Culpable Homicide	0	0	0	0	0	0
5	Rape	17	10	0	34	25	0
6	Attempt to commit Rape	1	0	0	0	0	0
7	Assault on women with intent to outrage her Modesty	33	31	2	30	31	2
8	Insult to the Modesty of Women	3	0	0	3	2	0
9	Kidnapping & Abduction	1	0	0	1	0	0
10	Dacoity	0	0	0	0	0	0
11	Robbery	21	10	0	14	14	0
12	Grievous Hurt	1	0	0	0	0	0
13	Extortion	0	0	0	0	0	0
14	Cheating	17	2	0	8	2	0
15	Theft	223	36	1	35	36	3
16	Forgery	6	1	0	1	1	0
17	Importation of Girls from Foreign Country	0	0	0	0	0	0
18	Disclosure of Identity of Victims	0	0	0	0	0	0
19	Human Trafficking	0	0	0	0	0	0
20	Other IPC	28	16	1	25	19	1
21	Immoral Traffic (Prevention) Act, 1956	0	0	0	0	0	0
22	Indecent Representation of Women (Prohibition) Act, 1986	0	0	0	0	0	0
23	Other SLL	26	23	1	25	22	1
24	Total Crimes Committed against Tourist Foreigners	384	134	5	190	166	7

Source: Crime in India
